

HIGH COURT OF UTTARAKHAND, NAINITAL
NOTIFICATION

No. 35/UHC/Admin.A/2020

Dated: Nainital: 05th March, 2020.

Hon'ble Shri Justice Ravi Vijaykumar Malimath, has assumed charge of the office of Judge of the High Court of Uttarakhand in the forenoon of **05th March, 2020** vide **Notification No. K-13023/01/2020-US.I Dated 26.02.2020** issued by Government of India, Ministry of Law and Justice (Department of Justice).

Sd/-
(Hira Singh Bonal)
Registrar General

No. 1390/I-d-1/Admin.A/2020

Dated: Nainital: 05th March, 2020.

1. Secretary General, Hon'ble Supreme Court of India, New Delhi.
2. Joint Secretary, Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi 110011 with reference to Notification mentioned above.
3. Chief Secretary, Government of Uttarakhand, Dehradun.
4. Secretary to Hon'ble the Governor of Uttarakhand, Raj Bhawan, Dehradun.
5. Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
6. Secretary (Law) / L.R., Government of Uttarakhand, Dehradun.
7. Secretary (Personnel), Government of Uttarakhand, Dehradun.
8. Accountant General (A & E), Uttarakhand, Mahalekhakar Bhawan, Chuna Bhatta Road, Kaulagarh, Dehradun, Pin-248195 with the request to issue pay slip in favour of Hon'ble Shri Justice Ravi Vijaykumar Malimath, Justice of the High Court of Uttarakhand, Nainital, immediately.
9. Director, Treasuries & Financial Services, 23 Laxmi Road, Dalanwala, Dehradun.
10. Chief Treasury Officer, Nainital.
11. Director, Printing & Stationery, Roorkee with the request to publish the notification in the next issue of the Gazette.
12. Registrar General, High Court of Judicature at Allahabad.
13. Registrar General, High Court of Telangana, Hyderabad.
14. Registrar General, High Court of Andhra Pradesh, Amravati.
15. Registrar General, High Court of Judicature of Bombay at Mumbai.
16. Registrar General, Chhattisgarh High Court, Bilaspur (Chhattisgarh).
17. Registrar General, Delhi High Court, Delhi.
18. Registrar General, Gauhati High Court, Gauhati.
19. Registrar General, High Court of Gujarat, Sola, Ahmedabad.
20. Registrar General, Himanchal Pradesh High Court, Shimla.
21. Registrar General, J & K High Court, Srinagar (J & K).
22. Registrar General, Jharkhand High Court, Ranchi.
23. Registrar General, High Court of Karnataka, Bengaluru.
24. Registrar General, High Court of Kerala, Ernakulam (Kochi).
25. Registrar General, High Court of Madhya Pradesh, Jabalpur.
26. Registrar General, Madras High Court, Chennai.
27. Registrar General, High Court of Judicature at Patna, Patna.
28. Registrar General, High Court of Punjab & Haryana, Chandigarh.
29. Registrar General, High Court of Rajasthan, Jodhpur.
30. Registrar General, High Court of Sikkim, Gangtok.
31. Registrar, High Court of Orissa, Cuttack.
32. Registrar General, High Court of Judicature of Calcutta at Kolkata.
33. Registrar General, High Court of Manipur, Imphal.
34. Registrar General, High Court of Meghalaya, Shillong.
35. Registrar General, High Court of Tripura, Agartala.
36. All the Registrars of the Court.
37. Joint Registrars of the Court.
38. P.P.S. to Hon'ble the Chief Justice, High Court of Uttarakhand.
39. Deputy Registrars /Chief Finance Officer/ Assistant Registrars /Section Officers of the Court.
40. P.S. /P.A. to Hon'ble Judges of this Court with the request to place the notification for Lordships' kind perusal.
41. P.S. / P.A. to Registrar General of the Court.
42. Librarian of the Court.
43. Protocol Officer /Public Relations Officer/ I/c Stationery/ Management Officer of the Court.
44. I/C NIC, High Court of Uttarakhand, Nainital with the request to publish it on the website.
45. Guard file.

Joint Registrar-I
Admin. A